

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF URVASHI MATERIAL TRADING COMPANY PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Urvashi Material Trading Company Private Limited
2.	Date of incorporation of corporate debtor	01.07.2013
3.	Authority under which corporate debtor is incorporated / registered	ROC, Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52190RJ2013PTC043089
5.	Address of the registered office and principal office (if any) of corporate debtor	Add.: 143, Bharat Vila, Opp. Mother Teresa Asram Krisnpura, Bhupalpura Main Road , UDAIPUR, Rajasthan, India - 313001.
6.	Insolvency commencement date in respect of corporate debtor	16.10.2026
7.	Estimated date of closure of insolvency resolution process	14.04.2027 (180 days from the commencement date i.e., 16.10.2026)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rajneesh Sharma Reg No.: IBBI/IPA-002/IP N01013/2020-2021/13249
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. DG04 Silver Springs APT, Navaratan Complex, New Navaratan Main Road, Udaipur, Rajasthan – 313001 Email: rajneeshsharmacs@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Add.: Flat No. DG04 Silver Springs APT, Navaratan Complex, New Navaratan Main Road, Udaipur, Rajasthan – 313001 Email: cirp.urvashimaterial@gmail.com
11.	Last date for submission of claims	30.10.2026 (14 th day from date of appointment of IRP)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	No Classes of Creditors could be determined at this stage
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	WebLink: https://ibbi.gov.in/en/home/downloads Physical Address: Not Applicable

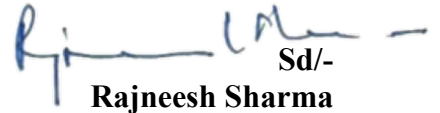
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Urvashi Material Trading Company Private Limited** On 16.10.2026 .

The creditors of **Urvashi Material Trading Company Private Limited**, are hereby called upon to submit their claims with proof on or before 30.10.2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.





Sd/-

Rajneesh Sharma

Interim Resolution Professional for **Urvashi Material Trading Company Private Limited**

Reg No.: IBBI/IPA-002/IP N01013/2020-2021/13249

AFA CERTIFICATE NO. AA2/13249/02/311226/204234

Valid Upto: 31-Dec-26

Date: 19.10.2026

Place: Udaipur

on ground of Mr. Mohammed Khan Jina			
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